THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHR! DALBIR SINGH): (a) The forest policy advocates working of forests on the principle of sustained yield and maintenance of Ecological balance. Restrictions on fellings in some areas coupled with the rising population may have resulted in decreased availability of fuelwood per capita in the rural areas:

(b) In addition to the supply of Kerosene oil to rural area instructions have been issued to the coal companies to increase the production and supply of soft coke to various states as per demand. The coal companies are, accordingly, taking necessary steps in this regard and the supplies are being accelerated to the consuming centres both rural and urban.

## Setting up of T. V. Centre at Dimapur and Mokokchung in Nagaland

3964. SHRI CHINGWANG KONYAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is any proposal to instal T V. Relay stations at Dimapur and Mokokchung in Nagaland: and
- (b) if so, when the work will be started?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L BHAGAT): (a) and (b) A Low Power Transmitter at Dimaphr is included in the scheme for expansion of television coverage in the North-East Region Major part of the scheme is expected to be completed in 1986,

Provision of TV service to Mokokchung will be considered in the future plans depending on availability of resources.

## Sale of Diazepam/Calmpose by M/s. Ranbaxy

3965. SHRI CHANDRA BHAL MANI TEWARI: Will the Minister of CHEMI-CALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that M/s. Ranbaxy is marketing Diazepam tablets under the brand name Calmpose and in the generic name Diazepam;
- (b) the price difference in both the products minus the packing cost; and
  - (c) the reaction of Government thereto?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) to (c) The bulk drug Diazepam and the formulations based thereon are not price controlled under the Drugs (Prices Control) Order, 1979.

चित्तौरगढ़ में दूरदर्शन की मुविधाएं

## 3966. प्रो निमंला कुमारी:

लाला राम केन शक्तावत : क्या सूचना और प्रसारण मंत्री यह बनाने की कृपा करेंगे कि:

- (क) राजस्थान में कितने और झहरों को दूरदर्शन तंत्र के अन्तर्गत लाने का प्रस्ताव है;
- (स) चित्तीरगढ़ जिले को यह सुविधा कब उपलब्ध करा दिये जाने की संभावना है:
- (ग। क्या सरकार को इस बात की जान-कारी है कि निकटवर्ती उदयपुर. भीलवाड़ा और कोटा जनों में यह मुविधा उपलब्ध कर दिये जाने के बाद और चित्तीरगढ़ जिले को इसके अन्तर्गत न लाये जाने के कारण, इस जिले के लोगों में भारी असन्तोष फैला हुआ है; और
- (घ) यदि हां, तो इस अवसन्तोष को दूर करने हेतु सरकार का विचार अपनी योजना में कुछ प्रावधान करने का है ?

सूचना धौर प्रसारण मंत्रालय के राज्यमंत्री तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री एच क एल. भगत) : (क) 1984-85 के